

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.164/99

DATE OF ORDER : 09-02-1999

Between :-

E.Balaiah

... Applicant

And

1. The Sub Divisional Inspector, Postal
Sulurpeta Sub Division, Sulurpeta,
Nellore District-524121.
2. The Superintendent of Post Offices,
Gudur (NL) Division, Gudur.
3. The Post Master General, Vijayawada
Region, Vijayawada.

... Respondents

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Counsel for the Applicant : Shri T.V.V.S.Murthy

Counsel for the Respondents : Shri B.Narasimha Sarma, Sr. CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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... 2.

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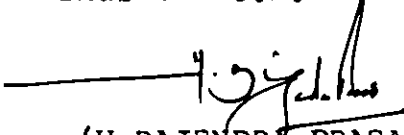
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard Sri M.C.Jacob for Sri B.Narasimha Sarma, senior Standing Counsel for the Respondents. None for the applicant.


2. This O.A. had^s been filed questioning the validity of the proceedings issued by Respondent No.1 vide No.PF/EDMC/DA/Karijatha 98/99 dated 30-6-1998 on the ground that although the applicant had been put-off duty on 30-6-1998 no formal charge sheet was issued until the filing of this O.A. i.e. 24-1-1999. It is now submitted by Sri Jacob that a memo of charges has been issued to filing of this O.A. four days later/i.e. on 28-1-1999 to the applicant. In view of this, nothing survives in this O.A. and the same is disposed of with a direction that the Disciplinary case be completed within a period of three months from the date of receipt of a copy of this order as undertaken by the learned senior standing counsel for the Respondents.

3. Thus the O.A. is disposed of. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 9th February, 1999.
Dictated in Open Court.


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